

C. A. T. Bench, JAIPUR

Date of Order

Orders MP No. 407 /93

5.8.93

Mr. S. K. Jain - counsel for petitioner/applicants

Mr. B. C. Jain - counsel for respondents

Heard the learned counsel for the parties.

The counsel for the respondents submits that in all the 5 cases reply has been filed in O.A.

No. 935/92, D. P. Mathur Vs. UOI & Ors and the same may be considered as reply in O.A. No. 938/92.

Counsel for the respondents is directed to file 2 copies of the reply in each file. The M.P. stands disposed of.

  
(P.P. Srivastava)  
Member (A)

  
(D.L. Mehta)  
Vice Chairman.

Copy sent to the app:  
Counsel & sub NO 2  
on file 5954 to 5955

25/8/93  
Date

25/8/93

